

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1098  
TO BE ANSWERED ON 21<sup>ST</sup> JULY, 2017**

**ASHA TRAINING PROGRAMME**

**1098. SHRI BALABHADRA MAJHI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether National Health System Resource Centre (NHSRC) has printed only 15 out of 46 books in Hindi and no book in vernacular/local language for Accredited Social Health Activists (ASHA) Training Programme, if so, the details thereof;

(b) whether it is a fact that the eligibility criteria for ASHA trainers is 8<sup>th</sup> pass and most of the books are printed in English language neglecting the regional language leading to misuse of Government resources; and

(c) whether the Government has taken action against the erring officials in this regard, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): 17 books have been published by NHSRC for ASHA Training Programme, of which 16 have been published in both Hindi and English language. NHSRC does not publish these training books in any other regional language, as the respective states are required to translate the training material books in their own language. All States have translated the modules and training material into the regional languages for their ASHAs.

(b): The eligibility criteria for ASHA Trainers is not 8<sup>th</sup> pass. The ASHA trainers are either from within the health system, from among its doctors, ANMs, Lady Health Visitors (LHVs), and Nursing Staff, who are involved in supporting ASHA programme or from among those who have an educational background in social sciences, and have experience in community participation and community health. The training materials are published by NHSRC in both Hindi and English and States/UTs are required to translate in their local language. All States have translated the modules and training material into the regional languages for their ASHAs. Under NHM, States have the flexibility to adapt the training material to their local context.

(c): Does not arise in view of (a) and (b) above.